NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CA (CAA)No.469/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company		Circle Infra Projects Pvt.Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

D Mrs. Manju Bhuteria. Advocate Petitionen. 2. N. GURUMURTHY, PCA

FILIPLE A

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)